

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

20. IA(I.B.C)/1154(MB)2021
IA(I.B.C)/1459(MB)2021
IA(I.B.C)/1559(MB)2021
IA(I.B.C)/1586(MB)2021
IA(I.B.C)/1644(MB)2021
IN
C.P. (IB)/3060(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **14.05.2024**

Name of the Party: Micromax Informatics Ltd
 VS
 Good day Ventures (India) Pvt Ltd

Section 9, 60(5), 66(1) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Miley Goshal a/w Ms. Sophia Hussain, Ld. Counsel for the Applicant present in all IAs through physical mode. Mr. Kabeer a/w Mr. Aditya Ghatge, Ld. Counsel for the Respondent present in IA-1644/2021 through physical mode. Mr. Nausher Kohli a/w Ms. Sanaya Patel i/b Mr. Tushar Yelkar, Ld. Counsel for the Respondent No. 1 present in IA-1154/2021 through virtual mode.
2. Post this matter on **22.07.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)